

**Benefits Under TUFS to Maharashtra**

906. SHRI PIYUSH GOYAL :

Will the Minister of TEXTILES be pleased to state :

- (a) whether Maharashtra has derived benefits under the Technology Upgradation Fund (TUFS) scheme;
- (b) if so, give details thereof;
- (c) whether Government is considering any proposal to continue the TUFS in the Twelfth Five Year Plan; and
- (d) if so, the detail thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) Yes, Sir.

(b) The progress of TUFS in the state of Maharashtra since inception is as under :

No. of applications received	Project cost (in Rs. crore)	No. of applications sanctioned	Project cost (in Rs. crore)
2147	53353.45	2070	51160.87

- (c) Yes, Sir.
- (d) Government has recommended for continuation of TUFS with an allocation of Rs. 15886 crore for the entire 12th Five Year Plan against the allocation of Rs. 15404 crore during 11th Five Year Plan.

**Cash Incentives to Exporters of Handicrafts / Carpets**

907. SHRI G.N. RATANPURI :

Will the Minister of TEXTILES be pleased to state :

- (a) the total amount of cash incentives distributed among exporters of handicrafts by the Handicrafts Exports Promotion Council of India and the amount distributed against the export of Kashmir handicrafts during the last three years; and
- (b) the total amount of cash incentives distributed among carpet exporters by Carpet Export Promotion Council of India and the amount distributed against the export of Kashmir carpet, during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) Nil, no cash incentives have been distributed amongst the Exporters of Handicrafts including exporters of Kashmir Handicrafts and Carpet Exporters during the last three years as reported by the Export Promotion Council for Handicrafts & Carpet Export Promotion Council.